

4.	Tamil Nadu	i) Thanjavur
5.	Karnataka	i) Tumkur
6.	Pondicherry	i) Pondicherry
7.	Assam	i) Kamrup
8.	Manipur	i) Imphal
9.	Tripura	i) N. Tripura
10.	West Bengal	i) Darjelling
11.	Maharashtra	i) Ratnagiri ii) Sindhudurg
12.	Gujarat	i) Baroda ii) Rajkot
13.	Bihar	i) Patna
14.	Uttar Pradesh	i) Lucknow
15.	Delhi	i) Delhi
16.	Rajasthan	i) Bhilwara ii) Banswara
17.	Jammu & Kashmir	i) Anantnag
18.	Madhya Pradesh	i) Indore
19.	Himachal Pradesh	i) Una
20.	Haryana	i) Faridabad
21.	Punjab	i) Ludhiana
22.	Meghalaya	i) East Khasi Hills
23.	Nagaland	i) Kohima.

Compensation for Indira Gandhi Stadium

4828. SHRIMATI D. K. BHANDARI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether D.D.A. built Indira Gandhi Indoor Stadium has been transferred by Government to Sports Authority of India;

(b) if so, the compensation paid to DDA;

(c) whether the Stadium will be sub-letted for holding large functions; and

(d) if so, the amount proposed to be charged for sub-letting the Stadium ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) A sum of Rs. 58.52 crores has been paid to DDA in addition to the grant of Rs. 9.80 crores released earlier.

(c) and (d) This Stadium will be allowed to be hired for Sports purposes and when not so required for other purposes according to existing tariff with Sports Authority of India.

Development of Green Belt Area in Delhi

4829. SHRI G. S. BASAVARAJU: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the purpose of providing master green belts throughout Delhi as per Master Plan;

(b) the steps taken to protect the master green areas from encroachments and development of green areas as envisaged in the Master Plan;

(c) whether there is any master green belt in and around Ring Road between III and Panchsheel Park, New Delhi; and

(d) whether adequate plantation of trees and green grass has been provided in these Master green belts during the last rainy season; if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) To check the atmospheric pollution to act as lungs for the city and to provide active and passive recreation areas in a planned way for whole of the city.

(b) Apart from fencing the area and providing watch and ward staff, the steps taken to prevent encroachment or green land in Delhi include regular patrolling, frequent demolitions, proceedings under the DDA Act, 1957 and under the P.P. (Eviction Act. Action is also taken for prosecution of the encroachers. Action for conferring the powers of seizure and sealing under the Delhi Development Act is also contemplated.

(c) Yes, Sir.

(d) Plantation and grass has already been provided and further intensification is being carried out.

Services of Group Housing Colonies Taken Over by M.C.D.

4830. SHRI G. S. BASAVARAJU: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the civic services in the colonies set up by the Co-operative Group Housing Societies such as Vasant Vihar, New Friends Colony and Sarvapriya Vihar in South Delhi have been taken over by Delhi Municipal Corporation;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) Civic services of Vasant Vihar, New Friends Colony and Sarva-Priya Colony in South Delhi developed by the respective Co-operative House Building Societies were taken over by the MCD on 15-1-1974, 8.2.1974 and 13-8-1976 respectively in accordance with the approved procedure.

(c) Does not arise.

Ship-Breaking Units

4831. SHRI HUSSAIN DALWAI: Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of ship breaking units functioning in the country at present;

(b) whether any ship-breaking unit is located in Maharashtra; if not, the reasons thereof;

(c) whether there is any proposal pending before Government to develop ship-breaking industry and if so, the details thereof; and

(d) the time by which a decision will be taken thereon ?